N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Tuesday, 30th May 2023 :**

The Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice G. S. Kulkarni** will sit in **Court Room No. 46** and take up matters pertaining to Division Bench (Vacation Court) as per the Board notified separately.

Dated this the 29th day of May 2023

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.

N O T I C E

It is hereby notified for the information of the Advocates appearing in-person at the **Principal Seat at Bombay** that **:**

The advocates whose matters are scheduled on 30.05.2023 and the advocates who desires to appear before the Hon'ble Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice G. S. Kulkarni** shall appear in **COURT ATTIRE**.

Dated this the 29th day of May 2023

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.